

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – COURT NO.1**

**The Court No.1 Cases will be heard immediately after the work of Court No. 2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 26-10-2017

Hon'ble Shri P.S. Rao  
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.103 of 2017 (SZ)  <b>IN</b> Application No.26 of 2016(SZ)	Disha-A Life School and P.K.D College of Education  Rep. by its Kullakapalayam Pirivu, Pollachi and 6 others <b>Vs</b> The State of Tamilnadu Rep by its Director Dept of Environment & Forest, Chennai and others	M/s.N.L.Rajah <b>Counsel for Applicant</b>  M/s. M.K. Subramanian for R1 M/s. H.yasmeen Ali for R2 & R3 M/s. Santhanaraman, Sivakumar for R4 & R5	To appoint an Expert from Anna University
	Application No.26 of 2016(SZ)	Disha-A Life School and P.K.D College of Education  Rep. by its Kullakapalayam Pirivu, Pollachi and 6 others <b>Vs</b> The State of Tamilnadu Rep by its Director Dept of Environment & Forest, Chennai and others	M/s.N.L.Rajah <b>Counsel for Applicant</b>  M/s. M.K. Subramanian for R1 M/s. H.yasmeen Ali for R2 & R3 M/s.Santhanaraman, Sivakumar for R4 & R5	For hearing
2	M.A.No.264 of 2016(SZ)  <b>IN</b> Application No.151 of 2016(SZ)	M/s.Indian Oil Corporation Ltd.,  Rep by its Senior Manager, Cochin LPG Import Terminal Site Office Ernakulam <b>Vs</b> Radhakrishnan K.U	M/s. King & Patridge <b>Counsel for Applicant</b> M/s.Neha Miriam Kurian for R1,R2 M/s. G.M.Syed Nurullah Sheriff for R3 M/s. Rema Smirithi.V.K for R4, R5 M/s. Harish Vasudevan	To modify the order

	<p>M.A.No.09 of 2017(SZ)</p> <p><b>IN</b></p> <p>Application No.151 of 2016(SZ)</p> <p>Application No.151 of 2016(SZ)</p>	<p>Karolil,Puthuvyppe and others</p> <p>Radhakrishnan K.U Karolil,Puthuvyppe and another</p> <p><b>Vs</b></p> <p>Union of India Rep. by its Secretary MoEF, New Delhi and 4 others</p> <p>Radhakrishnan K.U Karolil,Puthuvyppe and another</p> <p><b>Vs</b></p> <p>Union of India Rep. by its Secretary MoEF, New Delhi and 4 others</p>	<p>for R6</p> <p>M/s.Neha Miriam Kurian <b>Counsel for Applicant</b></p> <p>M/s. G.M.Syed Nurullah Sheriff for R1</p> <p>M/s. Rema Smirithi.V.K for R2, R3</p> <p>M/s. Harish Vasudevan for R4</p> <p>M/s. King &amp; Patridge for R5</p> <p>M/s.Neha Miriam Kurian <b>Counsel for Applicant</b></p> <p>M/s. G.M.Syed Nurullah Sheriff for R1</p> <p>M/s. Rema Smirithi.V.K for R2, R3</p> <p>M/s. Harish Vasudevan for R4</p> <p>M/s. King &amp; Patridge for R5</p>	<p>To take Appropriate Action</p> <p>For hearing</p>
3	<p>Appeal No.63 of 2017(SZ)</p>	<p>M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District</p> <p><b>Vs</b></p> <p>The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others</p>	<p>M/s. R.Saravana Kumar <b>Counsel for Appellant</b></p>	
4	<p>Appeal No.64 of 2017(SZ)</p>	<p>M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District</p> <p><b>Vs</b></p> <p>The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others</p>	<p>M/s. R.Saravana Kumar <b>Counsel for Appellant</b></p>	<p>For hearing</p>

4	Appeal No.65 of 2017(SZ)	M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District <b>Vs</b> The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others	M/s. R.Saravana Kumar <b>Counsel for Appellant</b>	For hearing
5	Appeal No.66 of 2017(SZ)	M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District <b>Vs</b> The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others	M/s. R.Saravana Kumar <b>Counsel for Appellant</b>	
6	Appeal No.67 of 2017(SZ)	M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District <b>Vs</b> The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others	M/s. R.Saravana Kumar <b>Counsel for Appellant</b>	
7	Appeal No.68 of 2017(SZ)	M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District <b>Vs</b> The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others	M/s. R.Saravana Kumar <b>Counsel for Appellant</b>	

For further details, Please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar